

(b) if so, on how many occasions, the illegal activities of terrorist, illegal immigration and smuggling activities has been controlled with its help ;

(c) if not, what are the reasons and what is the problem in using UAVs; and

(d) whether any State Government is using UAVs to control the law and order problems?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (d) The information sought pertains to operational issues, the disclosure of which would adversely impinge upon national security and tactical aspects thereof and hence cannot be disclosed.

Bangladeshi nationals infiltrated after Indo-Pak war of 1971

†1013. SHRI NARESH AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of Bangladeshis have infiltrated into India after the Indo-Pak war of 1971;

(b) whether it is also a fact that most of these Bangladeshis have obtained Indian citizenship;

(c) if so, whether Government treats those Bangladeshis as Indians or foreigners; and

(d) if not, the authority under which they are residing in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) Yes, Sir.

(b) to (d) Those Bangladeshis who have acquired the Indian citizenship under sections of Citizenship Act, 1955, are Indian citizens otherwise illegal migrants.

Training for self defence to youths residing near borders

†1014. SHRI LAL SINH VADODIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government is considering to impart training to the youths residing near borders for self defence, etc.;

(b) if so, whether Government has taken any step in this regard so far; and

(c) if so, the details thereof, and if not, the reasons therefor?

†Original notice of the question was received in Hindi.